## Central Administrative Tribunal Principal Bench, New Delhi



C.P.No.287/2007 in O.A.No.687/2007

Thursday, this the 6th day of September 2007

## Hon'ble Shri Shanker Raju, Member (J) Hon'ble Smt. Chitra Chopra, Member (A)

Shri Kailash

..Applicant

(By Advocate: Shri Kamal Naresh for Shri B.S. Mainee)

Versus

Union of India: Through

- Shri V.N. Mathur
   General Manager
   Northern Railway
   Baroda House, New Delhi
- Shri R.K. Sakena
   Divl. Railway Manager
   State Entry Road, New Delhi

..Respondents

(By Advocate: Shri A.P. Sahay)

## ORDER (ORAL)

## Shri Shanker Raju:

Today learned counsel for respondents produced an order passed by the Railways dated 24.8.2007 whereby steps have been taken by calling the applicant in trade test and further consideration for promotion to the post of Welder Grade II.

2. In the light of above, Tribunal's order dated 25.4.2007 has been complied with by the respondents in true letter and spirit. Accordingly, CP is dismissed. Notices are discharged. No costs.

(Chitra Chopra)
Member (A)

( Shanker Raju ) Member (J)

/sunil/